NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES: The Oriental Insurance Co. Ltd.

V/s.

M/s. Lupin Limited

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

L KAMALAGRAMAL CA-AR.

Petition

Respondent No-3

MK Reymond No
Me. V.P. Shaplan

Ma. Phalchand Jangid

ORDER

Company Appeal No. 33/58, 59/CLB/MB/2013

- 1. Ld. Chartered Accountant Mr. Kamal Agarwal for the Petitioner and Ld. Advocates Mr. Raymond, Mr. V.P. Shastri and Mr. Phulchand Jangid for the Respondents are present.
- 2. From the side of the Respondent No.3, a Reply pertaining to the Amendment Application is filed under a copy to the other side.
- 3. Time is granted to the Petitioner to file Rejoinder, if any, in respect of this Reply.
- 3. Matter is now listed for hearing on **30th January**, **2017**. Communicated to both sides in the court.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 13.12.2016